

O.A. No. 463/00

16.11.00

Hon. Mr. Justice R.R.K. Privedi, V.C.
Hon. Mr. S. Dayal, A.M.

Sri N.P. Smyh, counsel for the respondents and Sri R.P. Smyh, counsel for the applicant, state that this O.A. has been rendered infructuous as the relief has been granted by the department. The O.A. No. 463/00 is accordingly dismissed as having become infructuous.


A.M.


V.C.

(M)